

(c) Government watch all developments impinging on our security and take appropriate measures to maintain defence preparedness. It will not be desirable to disclose details.

World Tourism Organisation meet in New Delhi

3002. SHRI ADINARAYANA REDDY: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the World Tourism Organisation met in New Delhi recently; if so, the number of countries that participated in the meeting; and

(b) what are the results of the meeting?

THE DEPUTY MINISTER IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT): (a) Yes, Sir. 84 member-countries of the World Tourism Organisation (WTO) participated in the General Assembly.

(b) The General Assembly discussed and finalised various items of agenda on administrative, financial, statutory and legal matters. The Indian Minister of Tourism and Civil Aviation was elected President of the General Assembly. The closing address of the President of the Assembly was adopted as "Delhi Statement". This also focussed attention on India as a country deeply committed to tourism as a means for development of human resources, international understanding and conservation of heritage.

Central Advisory Council for Textiles

3003. SHRI ADINARAYANA REDDY: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have decided to set up a Central Advisory Council for Textiles; and

(b) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) and (b) Government

have set up a Central Advisory Council on Textiles Industry *vide* Resolution dated 29th Nov., 1983. A copy of the Resolution is attached.

[See Appendix CXXXVIII, Annexure No. 106].

Income-tax paid by cricket players

3004. SHRI BISWA GOSWAMI: Will the Minister of FINANCE be pleased to state:

(a) the names of the Indian Cricket players who played tests and other matches in India and abroad during the last three years and whose income has been taxable; and

(b) the details of their income assessed to income-tax during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATABHI RAMA RAO): (a) and (b) The information with reference to calendar years 1980, 1981 and 1982 will be collected and laid on the Table of the House as soon as possible.

3005. [Transferred to the 16th December, 1983.]

Stricky loans by Punjab and Sind Bank

3006. SHRI GOGENDRA SHARMA: Will the Minister of FINANCE be pleased to state :-

(a) whether it is a fact that during the period of the former Chairman of the Punjab & Sind Bank, about Rs. 20 crores were given as loans to such concerns in which some of the Bank's Directors and Directors of other Delhi based banks were having interest;

(b) whether the loans were sanctioned in an unauthorised manner;

(c) whether it is also a fact that major amount of this huge advance has become stricky; and

(d) if so, what are the details in this regard and what action Government have taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (d) Pre-